

HIGH COURT OF SIKKIM

**Statement showing Institution, Disposal and Pendency of cases as
31.07.2017**

CASES	TOTAL PENDENCY AT THE BEGINNING OF JULY,2017		INSTITUTION DURING THE MONTH OF JULY,2017		TOTAL DISPOSAL DURING THE MONTH OF JULY,2017		PENDENCY AT THE END OF JULY,2017	
	(Civil - Criminal)		(Civil - Criminal)		(Civil - Criminal)		(Civil - Criminal)	
1.WRIT PETITION	80	01	09	-	09	-	80*	01
2.APPEAL	18	31	-	02	02	01	16	32
3.R.S.A	05	-	-	-	01	-	04	-
4.F.A.O	02	-	-	-	01	-	01	-
5.CONTEMPT	01	-	-	-	01	-	-	-
6.MISC.CASE	-	05	-	01	-	01	-	05
7.MISC.APPEAL	-	-	-	-	-	-	-	-
8.TRANSFER PETITION	-	-	-	-	-	-	-	-
9.BAIL APPLICATION	-	-	-	-	-	-	-	-
10.MAC APPEAL	05	-	01	-	01	-	05	-
11.REVIEW	02	-	-	-	-	-	02	-
12.REVISION	06	03	01	02	01	-	06	05
13.MAT APPEAL	01	-	-	-	-	-	01	-
14.REVISION U/S 19 OF THE (FAM CT)	-	-	-	-	-	-	-	-
15.LEAVE PETITION	-	05	-	-	-	-	-	05
16.ARBITRATION PETITION/APPEAL	02	-	-	-	01	-	01	-
17.S.A.O.	-	-	-	-	-	-	-	-
18.REFERENCE	-	-	-	-	-	-	-	-
19.C.O.	05	-	-	-	-	-	05	-
20.TAX APPEAL	-	-	02	-	-	-	02	-
TOTAL	127	45	13	05	17	02	123	48

1* (One) WP (C) stand adjourned sine- die




 18/07/2017
 DEPUTY REGISTRAR (Jud.)
 High Court of Sikkim
 Gangtok